



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.06.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 205/16	TP 80/17	Hearing	433(e)	ExxonMobil Lubricants Pvt.Ltd.Vs Wilworth Earth Movers Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
2.	HARISH NN 9845450587	PETITIONER	
1)	Sivaramakrishnan 225929922	Respondent	

Counsel for petitioner is present. Counsel for respondents is also present. He requested time to file vakalat. He also represented Respondent is prepared to get the matter compromised with the petitioner. For filing vakalat and for reporting settlement if any, list it on 10.07.2017.

  
MEMBER (J)

  
MEMBER (T)